NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

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ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	6
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 4053/7/2017
NAME OF THE COMPANY	Siri Media Private Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	Simtha Yalamanchili
NAME OF THE TRANSFEREE/RESULTING COMPANY	Siri Media Private Limited
UNDER SECTION	Sec 7of IBC

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PRABHAKAR SRIBADA	combel	9885089519	Resporme

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.R.S.N.Sarma, on behalf of Mr.Prabhakar Sripada, learned counsel for the Petitioner.

Post the case on 29.11.2017.

Member (Judicial)